

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**

**B.N .SUJATHA**

**PRL.SENIOR CIVIL JUDGE**

**Cause List Date: 05-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>CROSS EXAMINATION OF PW</b>				
1	O.S. 836/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Manjunath.N <b>Vs</b> Lakshamma	M.Shankarananda Gowda
<b>DEFN EVIDENCE</b>				
2	O.S. 268/2012 (EVIDENCE.) IA/1/2012		VENKATARADRI.B.N. <b>Vs</b> GAYATHRIAMMA	D.S. MALI PATIL
<b>PLNTF EVIDENCE</b>				
3	O.S. 558/2014 (EVIDENCE.) IA/1/2014		Madhu Rani <b>Vs</b> Sonnappa	H Harendra
4	O.S. 286/2015 (EVIDENCE.) IA/1/2015		Sunandamma <b>Vs</b> Shivakumar V P	D G
5	O.S. 472/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Rajanna <b>Vs</b> Hanumaiah	D V V
6	O.S. 568/2015 (EVIDENCE.) IA/1/2015		Shankuntamma H N <b>Vs</b> Narayanappa	T S
7	O.S. 725/2015 (EVIDENCE.) IA/1/2015		Suma Devi <b>Vs</b> Gowramma	
8	O.S. 1015/2015 (EVIDENCE.) IA/1/2015		Thanuja <b>Vs</b> Srinivas N	Anjanamurthy
9	O.S. 1845/2015 (EVIDENCE.)		Nagaraj Achar P <b>Vs</b> Kasturi	Promod K
<b>FUTHER CHIEF OF pw</b>				
10	O.S. 382/2013 (EVIDENCE.) IA/1/2013		Savitha <b>Vs</b> Sanna Rangaiah.T.N	D.Narase Gowda
11	O.S. 250/2015 (EVIDENCE.)		TUV Rheinland India Pvt. Ltd. Rep. by Paa Puratchikkanal <b>Vs</b> PPS Enviro Power Private Limited	Dhananjay Joshi

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12	O.S. 1326/2015 (EVIDENCE.) IA/1/2015		Deepa M <b>Vs</b> Narayanamma	L. RAVIKUAMR
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>CROSS EXAMINATION OF PW</b>				
13	O.S. 1918/2015 (EVIDENCE.) IA/1/2015		Shivananda <b>Vs</b> Lalithamma	
<b>FURTHER EVIDENCE FOR PLNTF</b>				
14	Misc 144/2018 (EVIDENCE.)		Suguna <b>Vs</b> Venkataswamy Reddy M	N S
<b>PLNTF EVIDENCE</b>				
15	O.S. 1990/2015 (EVIDENCE.)		Saroja C Rangaiah <b>Vs</b> Shanthamma	P V
16	O.S. 2018/2015 (EVIDENCE.) IA/1/2015		Gopal Krishna R <b>Vs</b> Rajanna R	K H Ramu
17	O.S. 1078/2017 (EVIDENCE.) IA/1/2017		Manohara K J <b>Vs</b> Sunandamma	R B Prakash
<b>FUTHER CHIEF OF pw</b>				
18	O.S. 1228/2017 (EVIDENCE.) IA/1/2017		Ramaiah since dead by Lrs. Lakshmi <b>Vs</b> Venkatesh	Janardhana
19	O.S. 1388/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		Muninarayanappa <b>Vs</b> Munidasarappa	SRIRAM
<b><u>3:00 P.M - 4:00 P.M</u></b>				
20	EX 35/2011 (SUMMONS)		BHONARAM <b>Vs</b> VENKATASWAMY	N.K NAIK and ASSOCIATES
<b>HEARING ON IA</b>				
21	FDP 20/2018 (SUMMONS)		Ningamma <b>Vs</b> Poojappa	H M S
22	O.S. 1631/2018 (SUMMONS) IA/1/2018		NAGESH <b>Vs</b> VEERABHADRAIAH	N G G
23	O.S. 1790/2019 (SUMMONS) IA/1/2019		Nagesh Kumar <b>Vs</b> Chikkegowda	B S S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	O.S. 779/2020 (SUMMONS) IA/1/2020		GEETHA <b>Vs</b> KHATUN BI	SHIVAYOGIMATH ASS
<b>NOTICES</b>				
25	EX 33/2015 (SUMMONS) IA/1/2015		Lakshmanan <b>Vs</b> Rajesh N	B S M
<b>WRITTEN STATEMENT</b>				
26	O.S. 1141/2015 (SUMMONS) IA/1/2015		Sumalatha S <b>Vs</b> Siddalingaiah S M	KRISHNEGOWDA
<b>LOK ADALATH</b>				
27	O.S. 1520/2011 (A.D.R) IA/1/2011		NARASIMHAI AH <b>Vs</b> SUBBANNA.M	M.D.BASAVANNA ME
28	EX 28/2018 (A.D.R)		Mala <b>Vs</b> Vijayalakshmi V	Lohiteshwaraiah
29	Misc 185/2018 (A.D.R) IA/1/2018 IA/2/2018		Vijayalakshmi <b>Vs</b> Mala	A G N
<b>MEDIATION</b>				
30	M.C. 443/2019 (A.D.R)		Madhu Reddy <b>Vs</b> NIL	N Umesh
<b>Cases listed below are adjourned due to Covid 19</b>				
31	O.S. 178/2010 (SUMMONS) IA/1/2010	<b>23-01-2021</b>	SATISH KUMAR <b>Vs</b> BHACHCHE GOWDA	P.NARAYANAPPA
32	O.S. 798/2010 (SUMMONS)	<b>23-01-2021</b>	SHANTHA <b>Vs</b> MUKUNDA	M.SHIVAPPA SNH.,
33	FDP 38/2010 (SUMMONS)	<b>23-01-2021</b>	GOWRAMMA <b>Vs</b> MARIYAPPA AND OTHERS	RAJASHEKAR BASAVARAJAIAH
34	O.S. 1062/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>23-01-2021</b>	VENKATARAMANAPPA @ MUGANNA AND OTHERS <b>Vs</b> KRISHNAPPA AND OTHERS	M.D.BASAVANNA Shivakumar V. B
<b>AMENDMENT</b>				
35	O.S. 1527/2012 (SUMMONS) IA/1/2012	<b>23-01-2021</b>	Mariyappa <b>Vs</b> Chinnappa	T.K.Rajagopala
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
36	FDP 19/2010 (SUMMONS)	<b>23-01-2021</b>	ANAND <b>Vs</b> YELLAMMA	PRAKASH  T U S ADVOCATE
<b>STEPS</b>				
37	EX 76/2010 (SUMMONS)	<b>23-01-2021</b>	ALTAF AND ANOTHER <b>Vs</b> ERAMMA AND OTHERS	G N JANARDHAN  EXPARTE
38	O.S. 1662/2014 (SUMMONS) IA/1/2014	<b>23-01-2021</b>	Shakunthamma <b>Vs</b> Gowramma	N S M
39	EX 23/2015 (SUMMONS)	<b>23-01-2021</b>	Yogesh <b>Vs</b> Pushpa V	RAMAKRISHNA
40	O.S. 1876/2015 (SUMMONS)	<b>05-02-2021</b>	Zameer <b>Vs</b> Fathima	GOVINDA GOWDA ASSOCIATES
41	O.S. 1903/2015 (SUMMONS)	<b>05-02-2021</b>	State Bank of India <b>Vs</b> Venkatagiriappa	
42	O.S. 876/2017 (SUMMONS) IA/1/2017	<b>05-02-2021</b>	M/s Jamnalal Bajaj Seva Trust, Rep. GPA holder Col.B.K. Nair <b>Vs</b> M/s Vishwaneedam Trust. Rep. by Wooday P. Krishna	N Shankaranarayana Bhat
43	O.S. 1132/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>05-02-2021</b>	Narasimhamurthy G <b>Vs</b> Govindappa V	
44	O.S. 1158/2017 (SUMMONS) IA/1/2017	<b>05-02-2021</b>	Jamuna <b>Vs</b> Venkatalakshamma	G S PRASAD REDDY
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
45	FDP 37/2015 (SUMMONS)	<b>05-02-2021</b>	Parvathamma alias Prema <b>Vs</b> Krishnamurthy B	RAMANNA Y.N
<b>SUMMONS</b>				
46	O.S. 866/2018 (SUMMONS) IA/1/2018	<b>05-02-2021</b>	Indiramma <b>Vs</b> Gali Narasappa	Umesha N
47	O.S. 1287/2018 (SUMMONS) IA/1/2018	<b>05-02-2021</b>	Harish <b>Vs</b> Krishnappa	Mohan Kumar K
<b>STEPS</b>				
48	O.S. 1562/2018 (SUMMONS) IA/1/2018	<b>09-02-2021</b>	Therasa <b>Vs</b> Benarda	L Subramani

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	Misc 2/2019 (SUMMONS) IA/1/2019	<b>09-02-2021</b>	PADMAVATHI M <b>Vs</b> SUDHA K S	RAVI SHANKAR G S
50	O.S. 130/2019 (SUMMONS) IA/1/2019	<b>09-02-2021</b>	Sunandamma <b>Vs</b> Sakamma	Ramanji C
<b>SUMMONS</b>				
51	O.S. 1727/2018 (SUMMONS)	<b>09-02-2021</b>	Ramaiah <b>Vs</b> Suresh T	A V R
52	O.S. 231/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>09-02-2021</b>	Venkataramanappa <b>Vs</b> Kenchappa	Murthy A
<b>WRITTEN STATEMENT</b>				
53	O.S. 1775/2018 (SUMMONS)	<b>09-02-2021</b>	Susheelamma <b>Vs</b> Nagaraju Reddy	C S S
<b>AWAIT ORDERS</b>				
54	EX 45/2019 (SUMMONS)	<b>10-02-2021</b>	Indiramma B A <b>Vs</b> The Special Land Acquisition Officer	O. Satisha
<b>SS TO DEFT. BY RPAD</b>				
55	O.S. 1112/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Munirathnamma <b>Vs</b> Munimaramma	G S Shivakumar
<b>STEPS</b>				
56	FDP 35/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Chandrappa <b>Vs</b> Munithayamma	Harish
<b>SUMMONS</b>				
57	O.S. 301/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Kishorkumar V <b>Vs</b> Shivaprakash K T	M L Gowda
58	O.S. 629/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Lalithamma <b>Vs</b> Krishna Reddy A	P Venkata Shiva Reddy
59	O.S. 1231/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Narasimha Swamy H V <b>Vs</b> Jisha Roby	Ravishankar M Swamy
60	O.S. 1295/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>10-02-2021</b>	Dharamaraj Y <b>Vs</b> Vasudev A	V Shiva Kumar

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61	O.S. 1807/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Radhamma V <b>Vs</b> Venkataswamy L V	V S K
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
62	M.C. 28/2020 (SUMMONS) IA/1/2020	<b>06-03-2021</b>	Padmavathi <b>Vs</b> NIL	Prashanth
<b>NOTICES</b>				
63	FDP 8/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>06-03-2021</b>	SHOBHA N <b>Vs</b> RAMAKRISHNAIAH DEAD BY LRs NARAYANA REDDY A R	SOMNATH H S
64	FDP 11/2020 (SUMMONS) IA/1/2020	<b>06-03-2021</b>	DHANALAKSHMI <b>Vs</b> MUNIHANUMAIAH	B L LINGARAJU
<b>SUMMONS</b>				
65	O.S. 450/2020 (SUMMONS)	<b>06-03-2021</b>	VASU B <b>Vs</b> BYRAPPA	A J
66	R.A. 80/2018 (NOTICE)	<b>06-03-2021</b>	Sowbhagya <b>Vs</b> Bhaskar D	JK
67	Misc 1/2019 (NOTICE)	<b>06-03-2021</b>	NARAYANASWAMY <b>Vs</b> ANNAYYAPPA	SRINIVAS
68	R.A. 41/2019 (NOTICE) IA/1/2019	<b>06-03-2021</b>	Latha Vijayakumar J <b>Vs</b> Girish	R Nataraj
69	EX 58/2019 (NOTICE)	<b>06-03-2021</b>	Anandakumar <b>Vs</b> Dhananjayan D	S Y K
70	R.A. 103/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>06-03-2021</b>	Venkatesh T <b>Vs</b> Ammayamma	Venkata Reddy
71	EX 13/2020 (NOTICE)	<b>06-03-2021</b>	Srinivas M <b>Vs</b> Nagamma	K S N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	Misc 76/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		MUNILAKSHMAMMA <b>Vs</b> CHIKKAMUNIYAMMA	V SRINIVASA
2	O.S. 1346/2020 (FIRST HEARING) IA/1/2020		MUNIRATHNA ALIAS RATHNAMMA <b>Vs</b> RAMAIAH	D R BABU
3	O.S. 733/2017 (ISSUES.) IA/1/2017		Kalavathi B <b>Vs</b> Byrappa K R	G.Ramesh M V
4	O.S. 653/2019 (ISSUES.) IA/1/2019		Somashekar H <b>Vs</b> Sathyanarayana H	Prakash M J S D
<b>CROSS EXAMINATION OF PW</b>				
5	O.S. 347/2010 (EVIDENCE.) IA/1/2010		J SUMA <b>Vs</b> NINGAMMA	V.SRINIVAS SR
6	O.S. 914/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		Chikkagovindamma <b>Vs</b> Chowdappa	R.Krishnappa
<b>FURTHER EVIDENCE FOR PLNTF</b>				
7	O.S. 21/2007 (EVIDENCE.) IA/1/2007 IA/2/2007		MUNIVENKATAPPA DECEASED BY LRS <b>Vs</b> NARAYANAMMA	MS VISHWANATH ASSOCIATES N R
<b>PLNTF EVIDENCE</b>				
8	O.S. 31/2009 (EVIDENCE.) IA/1/2009		ALLALA MUNIYAMMA <b>Vs</b> NARAYANAPPA	G.N.JANARDHANA ABSENT
<b>FUTHER CHIEF OF pw</b>				
9	O.S. 488/2013 (EVIDENCE.) IA/1/2013		Anjinappa.L.M <b>Vs</b> Gowramma	D.S.Mali Patil R V R
10	O.S. 720/2013 (EVIDENCE.) IA/1/2013		Valsamma Mathews <b>Vs</b> Chowrappa	Upasana Associates S K
11	M.A. 88/2013 (ARGUMENTS.) IA/1/2013		Ashwathappa <b>Vs</b> Venugopal Reddy	V Chandrappa
12	M.V.C. 345/2015 (ARGUMENTS.)		ANIL <b>Vs</b> MANJUNATHA L.	REEYAZULLA SHARIEFF

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13	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar <b>Vs</b> Chinnamma	G Vishwanatha Reddy
14	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari <b>Vs</b> Bharath Kumar K	K R P
15	R.A. 31/2017 (ARGUMENTS.) IA/1/2017		Rudresha B V <b>Vs</b> Jamanala Bajaj Seva Trust	H E B
16	O.S. 727/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		VENKATASWAMY REDDY <b>Vs</b> T. KRISHNAPPA	J.V.CHANDRASEHAR
17	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA <b>Vs</b> MALLAIAH	M A POOVAIAH
18	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R <b>Vs</b> Vyajayaninthe Mala M	V V G
<b>ARGUMENTS</b>				
19	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA <b>Vs</b> RUKMINIYAMMA	K.V. RAMACHANDRA
20	O.S. 1564/2004 (ARGUMENTS.) IA/1/2004 IA/2/2004		SHOBHA JAGADEESH <b>Vs</b> NARAYANAMMA	V J B KUMAR AND KUMAR
<b>ARGUMENTS BY ADV. DEFTS.</b>				
21	O.S. 489/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		CHANNAMMA <b>Vs</b> M CHANNAPPA	K.VARADARAJAN N S B
22	R.A. 22/2012 (JUDGMENTS) IA/1/2012 IA/2/2012		INDRANI <b>Vs</b> GIRIYAPPA	N.J.RAMESH.
23	R.A. 110/2018 (JUDGMENTS)		Beeralingappa K <b>Vs</b> Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
24	O.S. 1712/2004 (ORDERS.) IA/1/2004		M PUSHPAMBA <b>Vs</b> M SADANANDA	K.V. NARASIMHAN



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 1743/2005 (ORDERS.) IA/1/2005		K NAGARAJ <b>Vs</b> SREENIVASA	M RAMA MOHAN  MRM
26	O.S. 1340/2020 (ORDERS.) IA/1/2020		PARVATHAMMA REPT. BY SRINIVASA T H <b>Vs</b> LAKSHMINARAYANAPPA	BHAVYA B M
27	R.A. 9/2013 (OBJECTIONs) IA/1/2013 IA/2/2013		Narayanamma <b>Vs</b> Muni Akkayamma	K.Shivashankar
<b>( O.S./0000122/2002)</b>				
28	O.S. 990/2015 (OBJECTIONs)		Jameel Ahmed H J <b>Vs</b> Shafeeq Ahmed alias Sardar Pasha	JANARADHANA.G
29	EX 25/2020 (OBJECTIONs) IA/1/2020		JAYASIMHA A S <b>Vs</b> DASAPPA	RANGA RAJAN J
<b>3:00 P.M - 4:00 P.M</b>				
30	M.C. 54/2020 (SUMMONS)		GURUPRASAD <b>Vs</b> ROOPA S	LAKSHMANA M
31	O.S. 915/2020 (SUMMONS) IA/1/2020		LAKSHMI G <b>Vs</b> GANGAPPA	PRAKASH K S
32	O.S. 1751/2007 (HEARING) IA/1/2007		ANITHA <b>Vs</b> MARILINGEGOWDA	M J J
33	O.S. 816/2020 (HEARING) IA/1/2020		LAKSHMINARAYAN <b>Vs</b> NARAYANA B P	ABHINAV R  C M G
<b>DEFN EVIDENCE</b>				
34	O.S. 1003/2013 (EVIDENCE.) IA/1/2013		Muniyamma <b>Vs</b> Venkataramanappa alias Dasappa	P.Krishnappa  R L S
<b>PLNTF EVIDENCE</b>				
35	O.S. 1015/2013 (EVIDENCE.) IA/1/2013		Abinash <b>Vs</b> Anjinappa	Vasanth Kumar.B.M  N S B
36	O.S. 1486/2013 (EVIDENCE.) IA/1/2013		Bhagyamma <b>Vs</b> Hanumanthappa	C V Munireddy  B N A
37	O.S. 2136/2014 (EVIDENCE.) IA/1/2014		Munirathnamma <b>Vs</b> Munirajappa	L.MALLESH  K S S

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38	O.S. 553/2015 (EVIDENCE.) IA/1/2015		Somashekar T R <b>Vs</b> Maheshwari	K.N. DAYALU ASSOCIATES  B T I
39	O.S. 1682/2015 (EVIDENCE.) IA/1/2015		Bhagyamma <b>Vs</b> Huchappa	M.VENKATASWAMY  P B
40	O.S. 445/2017 (EVIDENCE.) IA/1/2017		Mamthaj <b>Vs</b> Thajunnisa	N K P  exparte
<b>FUTHER CHIEF OF pw</b>				
41	O.S. 1625/2013 (EVIDENCE.) IA/1/2013		Ramesh Kumar Reddy Y <b>Vs</b> Mahalingappa H	N R Nagaraja
<b>Cases listed below are adjourned due to Covid 19</b>				
42	O.S. 626/2010 (A.D.R.) IA/1/2010 IA/2/2010	<b>05-03-2021</b>	RENUKA <b>Vs</b> M KRISHNAPPA	M.A.SUBRAMANI
43	O.S. 485/2013 (A.D.R.) IA/1/2013 IA/2/2013	<b>05-03-2021</b>	Krishnamma <b>Vs</b> Munithayamma	M.Kala
44	O.S. 560/2013 (A.D.R.) IA/1/2013	<b>05-03-2021</b>	Ramappa <b>Vs</b> Ramaiah	G V K Associates
45	O.S. 602/2013 (A.D.R.) IA/1/2013	<b>05-03-2021</b>	Lakshamma <b>Vs</b> Chinnamma	V.F.Kumbar
46	O.S. 451/2015 (A.D.R.) IA/1/2015	<b>05-03-2021</b>	Revanna C <b>Vs</b> Munivenkatamma	M D Basavanna
47	O.S. 2025/2015 (A.D.R.) IA/1/2015	<b>05-03-2021</b>	Dyavamma <b>Vs</b> Chikkammaiah	Doddegowda
48	O.S. 3/2017 (A.D.R.) IA/1/2016	<b>05-03-2021</b>	THIMMEGOWDA SINCE DECEASED BY HIS LRS 1 (a) GANGAMMA <b>Vs</b> THIMMEGOWDA	
49	O.S. 155/2017 (A.D.R.) IA/1/2017	<b>05-03-2021</b>	Noorulla K M <b>Vs</b> Zahira Be	
50	O.S. 805/2017 (A.D.R.) IA/1/2017	<b>05-03-2021</b>	Raghavendra V K <b>Vs</b> Narayanaswamy D Y	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	O.S. 1391/2017 (A.D.R) IA/1/2017	<b>05-03-2021</b>	Kantharaju <b>Vs</b> Muni Akkayamma	
52	O.S. 175/2018 (A.D.R) IA/1/2018	<b>05-03-2021</b>	Byamma <b>Vs</b> Munimaraiah R	T Venkatappa
53	O.S. 240/2018 (A.D.R) IA/1/2018	<b>05-03-2021</b>	Shivaram K R <b>Vs</b> Niktha Sulthana	M Ramaiah Reddy
54	O.S. 621/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>05-03-2021</b>	Prem Sagar <b>Vs</b> Nagarajaiah H	J C Kumar
55	O.S. 1031/2018 (A.D.R) IA/1/2018	<b>05-03-2021</b>	Raghu M <b>Vs</b> Raghavendra C R	Srinivas
56	Misc 138/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>05-03-2021</b>	Nagaraja K M <b>Vs</b> Nanjamma	K N
57	O.S. 1651/2018 (A.D.R)	<b>05-03-2021</b>	LAKSHMAMMA ALIAS LAKSHMI <b>Vs</b> JAYAMMA	KIRAN YADAV
58	O.S. 1876/2018 (A.D.R) IA/1/2018	<b>05-03-2021</b>	Ananth Kumar S <b>Vs</b> Srinivasaiah L	J S D
59	O.S. 584/2019 (A.D.R)	<b>05-03-2021</b>	Karnataka Bank Rep. by Basavaraj <b>Vs</b> Venkatesh	T M J
60	O.S. 889/2019 (A.D.R) IA/1/2019	<b>05-03-2021</b>	Jayamma <b>Vs</b> Ramanjini	R V Narayanaswamy
61	O.S. 1751/2019 (A.D.R)	<b>05-03-2021</b>	GOVINDARAJU <b>Vs</b> CHINNAPPA PRANITH F	S GANGADHAR AITHAL

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**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>AWAIT SUMMON/NOTICE</b>				
1	O.S. 93/2020 (SUMMONS) IA/1/2020		MANJULAMMA <b>Vs</b> GOVINDARAJU	S S ZULAPI
<b>COURT NOTICE TO DEFT.</b>				
2	O.S. 722/2011 (SUMMONS) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011 IA/6/2011		GAFFAR BAIG <b>Vs</b> MS DIVINE LIGHT SCHOOL FOR BLIND WHITEFIEDL	MS TOMY SABASTIAN ASSOCIATES.
<b>OBECTION</b>				
3	O.S. 1684/2016 (SUMMONS) IA/1/2016		CHANDRAMMA <b>Vs</b> SRINIVAS GOWDA	
4	O.S. 1392/2019 (SUMMONS) IA/1/2019		Venkatesh V <b>Vs</b> Venkataramanappa	K M Ravi Kumar
5	O.S. 1412/2019 (SUMMONS) IA/1/2019		Somanna C <b>Vs</b> Munivenkatappa	V B Ravi Shankar
6	O.S. 221/2020 (SUMMONS) IA/1/2020 IA/2/2020		Vinodh Raj V G S <b>Vs</b> Babudas V G P	Manmohan P N
7	O.S. 1220/2011 (HEARING) IA/1/2011 IA/2/2011		CHANDRAKALA AND OTHERS <b>Vs</b> MUNIRAJU AND OTHERS	J.V.CHANDRA SHEKAR
8	O.S. 131/2018 (HEARING) IA/1/2018		Venkappa K <b>Vs</b> Narayanaswamy H K	N Rajagopal
9	O.S. 1323/2020 (FIRST HEARING) IA/1/2020		ANNEMMA <b>Vs</b> PAPAMMA	H M ANANDA KUMAR
<b><u>12:00 P.M - 1:00 P.M</u></b>				
10	O.S. 645/2010 (EVIDENCE.) IA/1/2010		MANJUNATH <b>Vs</b> SHANKARAPPA	S.G.LOKESH

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**IRANAGOUDA K KABBUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	O.S. 1551/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		RAJASHEKAR P R <b>Vs</b> KEMPARAJU TL	Shivakumar S Naregal
12	O.S. 1552/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Shivananda B L <b>Vs</b> Kemparaju T L	Shivakumar S Naregal
13	O.S. 1729/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Nagaraja B <b>Vs</b> KEMPARAJU T L ALIAS ADITYA	Shivakumr S Naregal
14	O.S. 1730/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Suresh V S <b>Vs</b> Kemparaju T L alias Aditya	Shivakumar S Naregal
15	O.S. 1731/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Boregowda <b>Vs</b> Kemparaju T L alias Aditya	SHIVAKUMAR S.NAREGAL
16	O.S. 1739/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Ganganarase Gowda alias Kumar <b>Vs</b> Kemparaju T L alias Aditya	SHIVAKUMAR S.NAREGAL
<b>CROSS EXAMINATION OF PW</b>				
17	O.S. 873/2016 (EVIDENCE.) IA/1/2016		Anthony Colin Domingo <b>Vs</b> Anthony Joseph Domingo	SHIVAKUMAR G.S
<b>DEFN EVIDENCE</b>				
18	O.S. 1380/2013 (EVIDENCE.) IA/1/2013		Muninanja Reddy V N <b>Vs</b> Parvathamma	Parvathamma
<b>PLNTF EVIDENCE</b>				
19	O.S. 829/2016 (EVIDENCE.) IA/1/2016		Habeeda Kathun <b>Vs</b> Syed Akbar	MYLARAIAH ASSOCIATES
20	O.S. 1423/2016 (EVIDENCE.) IA/1/2016		Jagadish K <b>Vs</b> Lakkamma	K V V
21	O.S. 1712/2016 (EVIDENCE.) IA/1/2016		H.M. MURALI <b>Vs</b> HONNAMMA	M S Shivakumar
22	O.S. 943/2019 (EVIDENCE.) IA/1/2019		Jayaram <b>Vs</b> Basappa	N Devaraj

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**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	O.S. 1718/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		RAMAKRISHNA <b>Vs</b> MUNINARAYANAMMA	LAKSHMI SHREE
<b><u>3:00 P.M - 4:00 P.M</u></b>				
24	O.S. 1069/2017 (A.D.R) IA/1/2017 IA/2/2017		Panduranga S P <b>Vs</b> Mruthyunjaya M	A Sampath
25	O.S. 1424/2017 (A.D.R) IA/1/2017		Munegowda M C <b>Vs</b> Chowdappa	B M Ramanna
26	O.S. 1427/2017 (A.D.R) IA/1/2017 IA/2/2017		Narayanamma <b>Vs</b> Annayyappa alias Annappa	Ambarish D M
<b>CONCILIATION</b>				
27	O.S. 332/2019 (A.D.R) IA/4/2019 IA/3/2019 IA/5/2019 IA/1/2019 IA/2/2019		M/S MOTHERSON SUMI SYSTEMS LTD., <b>Vs</b> JAGTAR SINGH S	Chethana K N
28	O.S. 1350/2020 (A.D.R) IA/1/2020 IA/2/2020		Gurusharan Kaur <b>Vs</b> M/s Motherson Sumi Systems Ltd	V B SHIVAKUMAR
<b>COMPLIANCE</b>				
29	O.S. 893/2017 (A.D.R) IA/1/2017 IA/2/2017		Ramachandra P <b>Vs</b> Thomas Abraham	
30	O.S. 765/2018 (A.D.R) IA/1/2018		Hari prasad T R <b>Vs</b> Nagamani	Y.N.S
31	O.S. 1661/2013 (ISSUES.) IA/1/2013		Parvathamma C <b>Vs</b> Sadashivaiah C	Sham Prashanth
32	O.S. 669/2016 (ISSUES.) IA/1/2016		Sathish N <b>Vs</b> Benjamin	Narayanaswamy K
33	O.S. 678/2016 (ISSUES.) IA/1/2016		Yatish Kumar B R <b>Vs</b> Narayanappa M	H N Prakash

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
34	O.S. 1475/2017 (ISSUES.) IA/1/2017		Rajesh K M <b>Vs</b> Gopalkrishna K L	
35	O.S. 37/2011 (ARGUMENTS.) IA/1/2011		PRAKASH AND OTHERS <b>Vs</b> THANABANNA AND ANOTHER	MUNYAPPA
36	O.S. 479/2019 (JUDGEMENT.) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Ramgopal B S <b>Vs</b> Savitha	Y A Nagaraj
<b>Cases listed below are adjourned due to Covid 19</b>				
37	O.S. 894/2010 (SUMMONS) IA/1/2010	<b>07-01-2021</b>	KRISHNAMMA AND OTHERS <b>Vs</b> KEMPAMMA AND OTHERS	A.G.BALLOLLI
38	O.S. 923/2020 (SUMMONS) IA/1/2020	<b>07-01-2021</b>	JOHN BOSCO <b>Vs</b> SHANTHA S	B R VISWANATH
39	M.A. 69/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>08-01-2021</b>	VASUDEVA <b>Vs</b> SRINIVASA REDDY DANDA	RAHUL
40	O.S. 2319/2007 (NOTICE) IA/1/2007	<b>13-01-2021</b>	MEENA N.REDDY <b>Vs</b> GOWRAMMA	
41	FDP 44/2010 (NOTICE)	<b>13-01-2021</b>	GURURAJANNA AND ANOTHER <b>Vs</b> CHANDRASHEKAR AND OTHERS	G.PAPIREDDY MM LAW CHAMBERS
42	EX 57/2018 (NOTICE)	<b>13-01-2021</b>	Ramesh R <b>Vs</b> Raghunath R	Madhu V
43	FDP 36/2010 (A.D.R)	<b>13-01-2021</b>	RAMESH AND ANOTHER <b>Vs</b> GOVINDAPPA	C.CHENNARAYA REDDY
44	O.S. 1184/2010 (A.D.R) IA/1/2010	<b>13-01-2021</b>	PUTTAMMA AND ANOTHER <b>Vs</b> NAGAMMA AND OTHERS	SRINIVASA
45	O.S. 1101/2011 (A.D.R) IA/1/2011	<b>13-01-2021</b>	VIJAYAMMA <b>Vs</b> MUNIVENKATAPPA	BASVARAJU AND ASSOCIATES
46	O.S. 1275/2011 (A.D.R) IA/1/2011 IA/2/2011	<b>13-01-2021</b>	PREMKUMAR <b>Vs</b> NARAYANAPPA AND OTHERS	N. PRAKASH

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	O.S. 1682/2018 (A.D.R) IA/1/2018	<b>19-01-2021</b>	Muniyappa <b>Vs</b> Hanumantharayappa	S N Venkatesh
48	O.S. 1697/2018 (A.D.R) IA/1/2018 IA/2/2018	<b>19-01-2021</b>	SHIVASHANKAR K <b>Vs</b> MOHANREDDY M	Hoysala B.V
49	O.S. 400/2019 (A.D.R) IA/1/2019	<b>19-01-2021</b>	Manjunatha M <b>Vs</b> Sampangappa	M Venkataswamy
50	O.S. 446/2019 (A.D.R) IA/1/2019	<b>19-01-2021</b>	Chowdamma <b>Vs</b> Subbamma	L Mahesh
51	O.S. 648/2013 (SUMMONS)	<b>02-02-2021</b>	Veeranarasappa <b>Vs</b> Ramakka	M.B.Seshagiri
52	O.S. 1770/2013 (SUMMONS) IA/1/2013	<b>02-02-2021</b>	Sumangalamma <b>Vs</b> Balraj	M N madhusudan
53	O.S. 28/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>02-02-2021</b>	Prakruthinagar Kshemabhivruddi Sangha, Rep. by M Govindaraju <b>Vs</b> Anusuyamma	C. SHANKAR REDDY
54	O.S. 1225/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>02-02-2021</b>	Sathish Kumar <b>Vs</b> Palanivelu	
55	O.S. 1336/2016 (SUMMONS) IA/1/2016	<b>08-02-2021</b>	Suja Issac <b>Vs</b> Narayanappa	
56	O.S. 1360/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>08-02-2021</b>	Shefali Soni <b>Vs</b> Ashok Reddy A	
57	R.A. 77/2016 (SUMMONS) IA/1/2016	<b>08-02-2021</b>	Venkatesh <b>Vs</b> Narayanappa	
58	O.S. 1383/2016 (SUMMONS)	<b>08-02-2021</b>	Keshava <b>Vs</b> Shamanna	
59	O.S. 1383/2017 (SUMMONS) IA/1/2017	<b>10-02-2021</b>	Narayanamma <b>Vs</b> Pillamma	M I Khatib



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
60	O.S. 1605/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>10-02-2021</b>	Maruthi <b>Vs</b> Lokesh M	Nalina R
61	O.S. 1606/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>10-02-2021</b>	Maruthi <b>Vs</b> Lokesh M	Nalina K
62	Misc 117/2017 (SUMMONS) IA/1/2017	<b>10-02-2021</b>	Devendra Rao J <b>Vs</b> Lakshamma - Hemanna N since dead by LRs	V Vijayashekara Gowda and Associated
63	Misc 118/2017 (SUMMONS) IA/1/2017	<b>16-02-2021</b>	Devendra Rao J <b>Vs</b> Hemanna N, Since Dead by LRS Lakshamma	V,Vijayashekara Gowda and Associates.
64	O.S. 132/2018 (SUMMONS) IA/1/2018	<b>16-02-2021</b>	Ashwathamma <b>Vs</b> Bhathyamma	P Sathish
65	O.S. 448/2018 (SUMMONS) IA/1/2018	<b>16-02-2021</b>	Yashodamma <b>Vs</b> Chinnamma	I Devananda
66	O.S. 568/2018 (SUMMONS) IA/1/2018	<b>16-02-2021</b>	Manjula <b>Vs</b> Erappa M	Y N S R
67	O.S. 622/2018 (SUMMONS) IA/1/2018	<b>18-02-2021</b>	Saravanan S <b>Vs</b> Shakunthamma	K R Bharadwaj
68	O.S. 1124/2018 (SUMMONS) IA/1/2018	<b>18-02-2021</b>	Venkatalakshamma <b>Vs</b> Venkatachalapathi P	K Abhinav anand
69	O.S. 1229/2018 (SUMMONS) IA/1/2018	<b>18-02-2021</b>	NARAYANA REDDY B G <b>Vs</b> GOWRAMMA	B.RAMESH
70	O.S. 157/2019 (SUMMONS) IA/1/2019	<b>18-02-2021</b>	Muniyappa alias Govinda <b>Vs</b> Puttamma	Vinod Kumar N M
71	O.S. 182/2019 (SUMMONS) IA/1/2019	<b>18-02-2021</b>	Jayakumar B <b>Vs</b> Krishna Reddy C	Basavaraj
72	O.S. 343/2019 (SUMMONS) IA/1/2019	<b>22-02-2021</b>	JOHN PETER <b>Vs</b> LOURDU SWAMY	RAKSHIT K. N.
73	O.S. 713/2019 (SUMMONS) IA/1/2019	<b>22-02-2021</b>	HUCHAMMA <b>Vs</b> SHIVAMMA	L D

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**IRANAGOUDA K KABBUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
74	O.S. 1458/2019 (SUMMONS) IA/1/2019	<b>22-02-2021</b>	SUDHA K G <b>Vs</b> RAVIKUMAR H	VENKATESH PRASAD
75	O.S. 1748/2019 (SUMMONS) IA/1/2019	<b>22-02-2021</b>	Narayanamma <b>Vs</b> Ramachandra Reddy S N	Mohammed Ayub
76	O.S. 1875/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>22-02-2021</b>	Muniyappa <b>Vs</b> Mamatha D	Muthuraj

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**P R YOGESH**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 1193/2016 (EVIDENCE.) IA/1/2016		Ambrish A V <b>Vs</b> Narayan P	Manjunatha
2	Misc 172/2018 (EVIDENCE.)		Nagaraju <b>Vs</b> Muniyamma	Sathish K R
<b>CROSS EXAMINATION OF DW</b>				
3	O.S. 385/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		PREMA <b>Vs</b> KARIYAMMA	H.S.RAMU GC - D1 TO 3
<b>CROSS EXAMINATION OF PW</b>				
4	O.S. 306/2011 (EVIDENCE.)		M.LALITHA. <b>Vs</b> HANUMANTHARAYA	L.MALLESH. D1 EXPARTE
<b>PLNTF EVIDENCE</b>				
5	O.S. 951/2018 (EVIDENCE.)		Munivenkataswamy M K <b>Vs</b> Manjunatha P	VRK
6	O.S. 1709/2019 (EVIDENCE.) IA/1/2019		Vijayavelu G alias Vijay Ahditya G L <b>Vs</b> Mallikarjuna S	Mohankumar M C
<b><u>12:00 P.M - 1:00 P.M</u></b>				
7	O.S. 1633/2006 (HEARING) IA/1/2006 IA/2/2006		BYRAPPA alias BYRASON <b>Vs</b> ERABYRAIAH	S.CHENNNARAYA REDDY
8	O.S. 1978/2006 (HEARING) IA/1/2006		JAYALAKSHMI <b>Vs</b> VENKATESH	P.T. HEBBAR
9	O.S. 333/2008 (HEARING) IA/1/2008 IA/2/2008		MUNIBYRAPPA <b>Vs</b> LAKSHMAMMA	A.CHANDRACHUD
10	O.S. 1299/2008 (HEARING) IA/1/2008		NANJAMMA <b>Vs</b> PUSHPA	C.RAVIKUMAR
11	O.S. 2122/2008 (HEARING) IA/1/2008		SHARADA <b>Vs</b> NARAYANAPPA	T.K.MURALI MOHAN
12	O.S. 294/2010 (HEARING) IA/1/2010 IA/2/2010		K N HEMAVATHY <b>Vs</b> C BABU REDDY	M.S.PRAKASH P.MAHALINGA BHAT

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 320/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		D N SRINIVASA <b>Vs</b> B ANJANAPPA	M.N.SREENIVASA  M.N.SREENIVASA
14	O.S. 580/2011 (HEARING) IA/1/2011		SHIVAKUMAR.M. <b>Vs</b> MANGALAMMA	V.N.RUDRESH
15	O.S. 663/2011 (HEARING) IA/1/2011		MUNISWAMY <b>Vs</b> MUNIYAPPA @ APPAIAH	M.A POOVAIAH  S.N.SHASHIDHARA
<b><u>3:00 P.M - 4:00 P.M</u></b>				
16	O.S. 982/2011 (HEARING) IA/1/2011		ANITHA DEVI <b>Vs</b> MUNIVENKATAMMA	RAJESH GOWDA
17	O.S. 115/2012 (HEARING) IA/1/2012 IA/2/2012		REMUKUMAR <b>Vs</b> NARASIMIAH	N.R.JAYAPRAKASH
18	O.S. 299/2012 (HEARING) IA/1/2012		JONES KANIKYA SWAMY.A <b>Vs</b> GOVINDA REDDY.M	VENKATAPPA
19	O.S. 1540/2012 (HEARING) IA/1/2012		Rajamma <b>Vs</b> Purushotham alias Rajanna	Satish.S.K
20	O.S. 644/2014 (HEARING) IA/1/2014		Suresh G V <b>Vs</b> Varalakshmi K H	Ravi H S
21	O.S. 1723/2014 (HEARING) IA/1/2014		Vishwanath P <b>Vs</b> Patel Yellappa	H K K
22	O.S. 1757/2015 (HEARING) IA/1/2015		Anusha C M <b>Vs</b> Narayanappa	Manjunath
<b><u>4:00 P.M - 5:00 P.M</u></b>				
23	O.S. 1994/2015 (HEARING) IA/1/2015		Syed Tabreze <b>Vs</b> Hussain Bee	Bayanna
24	O.S. 48/2017 (HEARING) IA/1/2017 IA/2/2017		Munithayamma <b>Vs</b> Ashwathaiah	C Shankar Reddy
25	O.S. 829/2018 (HEARING) IA/1/2018		Kantharaju <b>Vs</b> Kalegowda S J	H V V

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 1921/2019 (HEARING) IA/1/2019		PETER MICHAEL JOSEPH <b>Vs</b> CHINNAMMA	RAVI SHANKAR
27	M.C. 320/2020 (HEARING) IA/1/2020		SWAPNIL CHAUHAN REPT. BY RATNIL CHAUHAN <b>Vs</b> SHIVANI SINGH	YESHU MISHRA
28	O.S. 1325/2020 (HEARING) IA/1/2020		Vimalamma <b>Vs</b> Venugopal Reddy	Shanmukhappa
29	Misc 85/2017 (ARGUMENTS.)		Philomina <b>Vs</b> Arogyaswamy	Anil Reddy S
<b>ARGUMENTS BY ADV. DEFTS.</b>				
30	M.A. 44/2017 (ARGUMENTS.) IA/1/2017		Hanumaiah <b>Vs</b> Krishna Murthy B C	L M R G
31	O.S. 1406/2008 (ORDERS.) IA/1/2008		BHAGYAMMA <b>Vs</b> PILLAIAH	V.VISHWANATH
32	O.S. 144/2017 (ORDERS.) IA/1/2017		Shyla <b>Vs</b> Rama Krishna	
33	O.S. 1960/2019 (ORDERS.) IA/1/2019 IA/2/2019 IA/3/2019		JAYALAKSHMI <b>Vs</b> INDRANI ALIAS JAYALALITHA	RAJESH
34	O.S. 1170/2020 (ORDERS.) IA/1/2020 IA/2/2020		LAKSHMIDEVI K C <b>Vs</b> VENUGOPAL	ZUBAIDA A
35	O.S. 1330/2020 (ORDERS.) IA/1/2020 IA/2/2020		PUSHPAMMA <b>Vs</b> VIMALAMMA	R C APPAJI GOWDA
36	O.S. 718/2014 (OBJECTIONs) IA/1/2014		Kumar G <b>Vs</b> Nanjappachari M	N Anjangowda
37	O.S. 690/2017 (OBJECTIONs) IA/1/2017		Narayana K <b>Vs</b> Ramakka	

**Cases listed below are adjourned due to Covid 19**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
38	O.S. 1818/2018 (APPEARANCE OF PARTY) IA/1/2018 IA/2/2018	<b>04-01-2021</b>	Mylarappa M <b>Vs</b> Saira Banu	G Ramanna
39	O.S. 632/2014 (LIST OF WITNESS AND DOCUMENTS) IA/1/2014 IA/2/2014	<b>18-01-2021</b>	Vinod Kumar <b>Vs</b> Philomena	Manjunatha
40	O.S. 1965/2014 (LIST OF WITNESS AND DOCUMENTS) IA/1/2014	<b>18-01-2021</b>	Ms M R R Developers <b>Vs</b> Munilakshamma	K T D
41	R.A. 77/2014 (SUMMONS) IA/1/2014	<b>01-03-2021</b>	Agadurappa <b>Vs</b> Bissanna	Pradeep Naik K
42	O.S. 420/2019 (SUMMONS) IA/1/2019	<b>01-03-2021</b>	Chandrakala <b>Vs</b> Lakshmana V	M/s. R V Law Associates
43	O.S. 595/2020 (SUMMONS) IA/1/2020	<b>01-03-2021</b>	UMESH K H <b>Vs</b> KRISHNA M	HARSHA B
<b>AMENDMENT</b>				
44	O.S. 566/2019 (SUMMONS)	<b>01-03-2021</b>	Susheela <b>Vs</b> Venkata Rao	K Murthy
45	O.S. 1008/2020 (SUMMONS) IA/1/2020	<b>01-03-2021</b>	VINCENT KUMAR <b>Vs</b> SHIVANNA	JAMUNA T B
<b>STEPS</b>				
46	O.S. 1800/2008 (SUMMONS) IA/1/2008 IA/2/2008	<b>01-03-2021</b>	INESHAMMA <b>Vs</b> PAPAIAH @ KIRITAPPA	A PRAKASA DJ GOVINDARAJU
47	O.S. 948/2016 (SUMMONS) IA/1/2016	<b>01-03-2021</b>	Santosh Kumar M C <b>Vs</b> Muniraju M	Anil Kumar R
48	O.S. 830/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Pillamma <b>Vs</b> Byamma	K V K
49	O.S. 871/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Narayanappa <b>Vs</b> Gundappa	
50	O.S. 971/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Deepa S <b>Vs</b> Savithramma	K V N

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	O.S. 1000/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Syed Ansar <b>Vs</b> Khamarunnisa	Thippeswamy T
52	O.S. 1017/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Muniyamma <b>Vs</b> Venkataswamy	Shivakumar G S
53	O.S. 1110/2014 (A.D.R) IA/1/2014 IA/2/2014 IA/3/2014	<b>01-03-2021</b>	Hanumaiah C P <b>Vs</b> Anantha	P C N
54	O.S. 1374/2014 (A.D.R) IA/1/2014 IA/2/2014	<b>01-03-2021</b>	Veerappa <b>Vs</b> Chandrashekar	C M G
55	O.S. 1400/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Rani <b>Vs</b> Vijaya Kumar	P Shivakumar
56	O.S. 1747/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Varadaraja G <b>Vs</b> Kempamma	Satisha and Ananda C M
57	O.S. 1811/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Mariswamy alias Mariswamappa <b>Vs</b> Umesh C R	G R P
58	O.S. 2066/2014 (A.D.R) IA/1/2014	<b>01-03-2021</b>	Sharadamma A <b>Vs</b> Linganna	TEJESH P
59	O.S. 1616/2015 (A.D.R) IA/1/2015 IA/2/2015	<b>01-03-2021</b>	Ramalinga <b>Vs</b> Lakkappa K P	Ashok
60	O.S. 1670/2015 (A.D.R) IA/1/2015	<b>01-03-2021</b>	Sunil Kumar C <b>Vs</b> Shaikh Basha	B V Narayana
61	O.S. 1696/2015 (A.D.R) IA/1/2015	<b>01-03-2021</b>	Narayanappa <b>Vs</b> Munihanumaiah	
62	O.S. 1952/2015 (A.D.R) IA/1/2015 IA/2/2015	<b>01-03-2021</b>	Arogya Swamy <b>Vs</b> Philomina	SANGAMESH R.B
63	O.S. 1973/2015 (A.D.R) IA/1/2015	<b>01-03-2021</b>	Chennigappa <b>Vs</b> Venkata Lakshamma	Nagaraj
64	O.S. 1086/2016 (A.D.R) IA/1/2016	<b>01-03-2021</b>	Byamma <b>Vs</b> Munidasappa	B Veeranna

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
65	O.S. 1677/2016 (A.D.R) IA/1/2016	<b>01-03-2021</b>	Madhava Narrain A K <b>Vs</b> Niranjan Narrain A K	
66	O.S. 320/2017 (A.D.R) IA/1/2017	<b>01-03-2021</b>	Munithayamma <b>Vs</b> Channarayappa	MALLURIAIH
67	O.S. 324/2017 (A.D.R) IA/1/2017	<b>01-03-2021</b>	Munegowda <b>Vs</b> Narayanappa	S Shaker
68	O.S. 356/2017 (A.D.R) IA/1/2017	<b>01-03-2021</b>	Venkatesh Reddy P <b>Vs</b> Rajamma	



**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
05.12.2020**

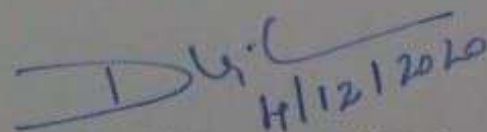
<b>Morning Session 11 am to 2 pm</b>	<b>Afternoon Session 2.45 pm to 5.00 pm</b>
<b>Arguments</b>	<b>Arguments</b>
<b><u>To hear on IAs</u></b> 1. O.S.324/2011 2. O.S.1253/2020 3. O.S.1070/2009 4. O.S.858/2019 5. O.S.21/2010 6. O.S.787/2014 7. O.S.203/2020 8. O.S.2019/2014 9. O.S.117/2019 10. FDP.2/2013 11. O.S.713/2014 12. O.S.316/2011 13. O.S.692/2018	<b><u>To hear on IAs</u></b> 1.O.S.42/2008 2.O.S.1082/2010 3. O.S.533/2012 4. O.S.369/2010 5.O.S.1650/2013 6.O.S.1006/2015 7.O.S.682/2010 8.O.S.212/2013 9. MISC.189/2018 10. R.A.61/2015
<b>Evidence</b>	<b>Evidence</b>
1. O.S.473/2013 2. O.S.703/2012	

IV ASCJ    04.12.2020  
Bengaluru Rural District, Bengaluru.

**In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru**  
**Rural District, Bengaluru.**

**Cause list Dated 05.12.2020**

<b><u>Morning Session</u></b>	<b><u>After Noon Session</u></b>
<b><u>Hearing</u></b>  1) OS. 2524/2006 2) OS. 1094/2007	<b><u>Hearing</u></b>  1) OS. 1028/2008 2) OS. 1478/2008 3) OS. 834/2013 4) OS. 1729/2013 5) OS. 1845/2013 6) FDP. 7/2015 7) OS. 1294/2015 8) OS. 2030/2015 9) EX. 2/2016 10) OS. 1025/2016 11) RA. 78/2020
<b><u>Evidence</u></b>  3) OS. 1446/2007 4) OS. 2291/2007 5) OS. 2440/2007 6) OS. 1595/2008 7) OS. 95/2012 8) OS. 637/2012 9) OS. 77/2016 10) OS. 839/2016	
<b><u>Arguments</u></b>  11) LAC. 82/2006 12) OS. 650/2009 13) OS. 139/2012 14) OS. 1597/2012	<b><u>Arguments</u></b>  12) OS. 1612/2012 13) OS. 1809/2015 14) OS. 984/2016 15) MC. 137/2016
<b><u>Pre conciliation for E Lok Adalath</u></b>  15) OS. 2111/2008 16) OS. 315/2015 17) OS. 316/2015 18) OS. 905/2015 19) OS. 958/2015 20) FDP. 51/2016	<b><u>Pre conciliation for E Lok Adalath</u></b>  16) OS. 2273/2005 17) OS. 1732/2006 18) OS. 1860/2006 19) OS. 2265/2006 20) OS. 2378/2006

  
H/12/2020

V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 981/2003 (HEARING) IA/1/2003		H LALITHA <b>Vs</b> H PUTTAIAH	R.N DESHPANDE
2	FDP 15/2009 (HEARING)		THIMMA REDDY <b>Vs</b> NAKKUNDI AKKAMMA	MS.UPASANA ASSOCIATES
3	FDP 16/2009 (HEARING)		PAPANNA <b>Vs</b> NAKKUNDI AKKAMMA	MS.UPASANA ASSOCIATES
4	O.S. 841/2014 (HEARING) IA/1/2014 IA/2/2014 IA/3/2014		Elizabeth <b>Vs</b> Mariyamma	K.V.BACHI REDDY G.D.Ashwathanarayana
5	M.C. 214/2020 (HEARING)		NITIN SAXENA <b>Vs</b> NIL	SHWETHA ANAND
6	O.S. 1294/2020 (HEARING) IA/1/2020		DEVAKI V <b>Vs</b> RAVINDRAN	c sharada
7	O.S. 917/2006 (EVIDENCE.) IA/1/2006		THIMMEGOWDA @ KUNTAPPA <b>Vs</b> LAKSHMANA	MYLARAIAH ASSOCIATES  CNC
<b>CROSS EXAMINATION OF DW</b>				
8	O.S. 1374/2006 (EVIDENCE.) IA/1/2006		RATHNAMMA <b>Vs</b> CHENNAMMA	N GANESH
9	O.S. 1440/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		GOWRAMMA <b>Vs</b> ANJANAPPA	M.VENKATARAMANAPPA  AH
10	O.S. 2245/2006 (EVIDENCE.) IA/1/2006		V MARIYAM REP BY IBRAHIM <b>Vs</b> B V KRISHNA MURTHY	MS KAMAL AND BHANU  N.G.,
<b>CROSS EXAMINATION OF PW</b>				
11	O.S. 595/2009 (EVIDENCE.) IA/1/2009 IA/2/2009		KARIYAPPA <b>Vs</b> NAGAPPA	SESHAGIRI RAO  SRI.V.V.
<b>DEFN EVIDENCE</b>				
12	O.S. 2022/2006 (EVIDENCE.) IA/1/2006		D SHASHIKALA <b>Vs</b> DODDAGIRIAPPA CHARI	SATYNARAYANA  1 TO 4 VNM
13	O.S. 712/2009 (APPEARANCE OF PARTY) IA/1/2009		RAMAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	GOVINDE GOWDA  G.D.ASHWAHANARAYANA

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 715/2009 (APPEARANCE OF PARTY) IA/1/2009		CHANDRANNA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
15	O.S. 716/2009 (APPEARANCE OF PARTY) IA/1/2009		VENKATARAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
16	O.S. 717/2009 (APPEARANCE OF PARTY) IA/1/2009		NANJAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
17	O.S. 718/2009 (APPEARANCE OF PARTY) IA/1/2009		CHINNAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
18	O.S. 720/2009 (APPEARANCE OF PARTY) IA/1/2009		VENKATAMMA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
19	O.S. 721/2009 (APPEARANCE OF PARTY) IA/1/2009		GITTAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
20	O.S. 719/2009 (OBJECTIONs) IA/1/2009		MUNIYAPPA <b>Vs</b> MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA

**3:00 P.M - 4:00 P.M**

**STEPS**

21	L.A.C. 153/2002 (SUMMONS)		MADANNA <b>Vs</b> THE SPECIAL LAND ACQUISITION OFFICER KIADB	P V CHANDRASHEKAR
22	L.A.C. 154/2002 (SUMMONS)		MADANNA <b>Vs</b> THE SPECIAL LANC ACQUISITION OFFICER	GPA AMR
23	O.S. 1639/2014 (HEARING) IA/1/2014		Supreeth N <b>Vs</b> Muniswamy Reddy K S	K T D
24	O.S. 1961/2015 (A.D.R) IA/1/2015		Narayanaswamy Reddy H <b>Vs</b> Gopal Reddy	SANKET M YENAGI

**CROSS EXAMINATION OF DW**

25	O.S. 488/2009 (EVIDENCE.) IA/1/2009		LAKSHMIDEVAMMA <b>Vs</b> V SRIKANTACHARI DECEASED BY LRS	H.V. MARIGOWDA KSR - D1 TO D3
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**CROSS EXAMINATION OF PW**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 1174/2007 (EVIDENCE.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.PUTTAMMA <b>Vs</b> D A GOWDA	H.V.RAMACHANDRA REDDY
27	O.S. 781/2009 (EVIDENCE.) IA/1/2009		ABK ENTERPRISES <b>Vs</b> VENKATARAJU	P.M.BALASUBRAMANYAM  SRI.N.G.G.
<b>PLNTF EVIDENCE</b>				
28	O.S. 847/2009 (EVIDENCE.) IA/1/2009 IA/2/2009		MANJAMMA @ MANJULA <b>Vs</b> KEMPAIAH	V.S.NARAYANA
29	O.S. 480/2014 (EVIDENCE.) IA/1/2014		Gowramma <b>Vs</b> Srinivasa Gowda	D L Suresh
30	O.S. 35/2017 (EVIDENCE.) IA/1/2017		Deivanai <b>Vs</b> Nagamma	Legal Nexus
<b>FUTHER CHIEF OF pw</b>				
31	O.S. 898/2011 (EVIDENCE.) IA/1/2011		NARASIMHAIAH <b>Vs</b> MUNIYAPPA	V.RAVI PRAKASH.  B P NALINA ADVOCATE
32	O.S. 121/2009 (ARGUMENTS.) IA/1/2009 IA/2/2009		MS.REVACK INDUSTRIES PVT. LTD. <b>Vs</b> K GOPAL	A.MADHUSUDHANA RAO
33	O.S. 589/2012 (ARGUMENTS.) IA/1/2012		GOWRAMMA <b>Vs</b> NANJUNDAPPA	K.SHIVASHANKAR
34	Misc 111/2016 (ARGUMENTS.)		LAKSHMAMMA <b>Vs</b> T.A. VENKATAPPA	
35	O.S. 598/2007 (ORDERS.) IA/1/2007 IA/2/2007 IA/3/2007		C RAVICHANDRA <b>Vs</b> V CHIKKANNA REDDY	G.D. ASHWATHNARAYANA
36	O.S. 1288/2020 (ORDERS.) IA/1/2020 IA/2/2020 IA/3/2020		KUMARI AISHWARYA C <b>Vs</b> CHANDAN KUMAR T M	N R NAIK
37	O.S. 1320/2020 (ORDERS.) IA/1/2020		KUMARI K TEJASHWINI <b>Vs</b> GOWRAMMA	NGOVINDA GOWDA
38	O.S. 801/2007 (OBJECTIONs)		RABIA <b>Vs</b> BABU	T.G. RAVI

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 1634/2007 (OBJECTIONs) IA/1/2007		RAJAMMA <b>Vs</b> KAVERAPPA	MOHAMED USAMN SHAIKH  SRI.D.M.S
40	O.S. 1112/2008 (OBJECTIONs)		M NAGARAJU <b>Vs</b> R NARAYAN	H.P.L.
<b>Cases listed below are adjourned due to Covid 19</b>				
41	O.S. 1681/2004 (SUMMONS) IA/1/2004 IA/2/2004	<b>21-12-2020</b>	N SARASAMMA <b>Vs</b> A LOKESH REDDY	B.T. VENKATESH  J.V.CHANDRASHEKHAR
42	O.S. 1414/2007 (SUMMONS) IA/1/2007	<b>21-12-2020</b>	N RAVI <b>Vs</b> N MUNIKRISHNAPPA	SRI.L.HARISH KUMAR  SRI.R.T.P
<b>: R.A./0000100/2013</b>				
43	O.S. 997/2020 (SUMMONS) IA/1/2020	<b>22-12-2020</b>	BALAJI MANJUNATH S <b>Vs</b> SRINIVASA RAO N V	REDAPPA P R
44	M.C. 221/2020 (NOTICE)	<b>22-12-2020</b>	RAJAPPA B <b>Vs</b> NIL	M PRASHANTH
45	M.C. 249/2020 (NOTICE)	<b>22-12-2020</b>	Ramana Reddy G <b>Vs</b> Jayanthi Reddy P	M Muniyappa
46	O.S. 364/2006 (HEARING) IA/1/2006	<b>23-12-2020</b>	CHIKKA GOWDA <b>Vs</b> LAKKAPPA	M.SHIVAPARAKASH
47	O.S. 1204/2006 (HEARING) IA/1/2006	<b>23-12-2020</b>	MANJULA <b>Vs</b> PAPAMMA	NARAYANA SWAMY R.  AJESH KUMAR
48	O.S. 2062/2008 (HEARING) IA/1/2008 IA/2/2008 IA/3/2008	<b>23-12-2020</b>	MS.JAMNALAL BAJAJ SEVA T <b>Vs</b> LALITHA NAGARAJ	VENKATESH PASTAY
49	O.S. 412/2009 (HEARING) IA/1/2009	<b>23-12-2020</b>	MUNIRATHNAMMA <b>Vs</b> NARAANASWAMY	
50	O.S. 100/2002 (HEARING)	<b>05-01-2021</b>	R.DWARKANATH <b>Vs</b> M.KRISHNAMURTHY	PUTTARAJU.P  EXPARTE
51	O.S. 1321/2005 (HEARING) IA/1/2005 IA/2/2005	<b>05-01-2021</b>	NARAYANAPPA <b>Vs</b> VENKATAPPA	CHANDRASHEKAR N  EXPARTE
52	O.S. 642/2009 (HEARING) IA/1/2009 IA/2/2009	<b>05-01-2021</b>	MUNICHOWDAMMA <b>Vs</b> THIRUMALLAMMA	A.KRISHNA BHAT  C.VINAY SWAMY

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
53	O.S. 820/2009 (HEARING) IA/1/2009 IA/2/2009	<b>05-01-2021</b>	RATHNAMMA <b>Vs</b> RAJANNA	SIDDAPPA ASSOCIATES
54	O.S. 1405/2009 (HEARING) IA/1/2009	<b>05-01-2021</b>	NAGARAJU <b>Vs</b> MARAPPA	M.SHIVARAJA
55	O.S. 1427/2009 (HEARING) IA/1/2009	<b>05-01-2021</b>	NARASAPPA <b>Vs</b> NAGARAJU	JAGADEESHACHARI  EXPARTE
56	O.S. 463/2012 (HEARING) IA/1/2012 IA/2/2012	<b>12-01-2021</b>	RAMESH BABU <b>Vs</b> KRISHNAPPA	B.R.MANJUNATHA
57	O.S. 553/2012 (HEARING) IA/2/2012 IA/3/2012	<b>12-01-2021</b>	VENKATALAKSHMAMMA <b>Vs</b> MUNIYAPPA	C.SRINIVAS
58	O.S. 73/2014 (HEARING) IA/1/2014	<b>12-01-2021</b>	Narasappa <b>Vs</b> Krishnappa K R	H M S
59	O.S. 509/2014 (HEARING) IA/1/2014	<b>12-01-2021</b>	Mariswamy N <b>Vs</b> Narasappa H B	V R B
60	O.S. 842/2020 (HEARING) IA/1/2020	<b>20-01-2021</b>	VIJAYALAKSHMI <b>Vs</b> PADMAMMA	VISWANATH K N
61	O.S. 1424/2014 (HEARING) IA/1/2014 IA/2/2014 IA/3/2014	<b>06-02-2021</b>	Channabasamma <b>Vs</b> Basamma	V P S
62	M.A. 69/2014 (HEARING) IA/1/2014	<b>06-02-2021</b>	Chennakeshava <b>Vs</b> Shasiyamma alias Shasikala	K Narayanaswamy
63	O.S. 1727/2014 (HEARING) IA/1/2014 IA/2/2014	<b>06-02-2021</b>	Venkatravanappa <b>Vs</b> Venkatesh	Vishwanath V
64	O.S. 566/2015 (HEARING) IA/1/2015 IA/2/2015	<b>06-02-2021</b>	Srinivasa V <b>Vs</b> Shailaja Hanumesh	
65	O.S. 1010/2015 (HEARING) IA/1/2015 IA/2/2015	<b>06-02-2021</b>	Lakshamma <b>Vs</b> Neelamma	Harindra
66	O.S. 1665/2015 (HEARING) IA/1/2015	<b>06-02-2021</b>	Kamamma <b>Vs</b> Sudarshan K V	VASANTHAPPA

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 05-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
67	O.S. 1923/2008 (ISSUES.) IA/1/2008	<b>08-02-2021</b>	SOWBHAGYAMMA <b>Vs</b> SRIRAMA	M.VENKATESASWAMY
68	O.S. 83/2014 (ISSUES.) IA/1/2014 IA/2/2014	<b>08-02-2021</b>	Mangesh G B <b>Vs</b> Byrappa	R Manjunath
69	O.S. 324/2015 (ISSUES.) IA/1/2015	<b>08-02-2021</b>	Lilavathi <b>Vs</b> Revamma	C B
70	Misc 68/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>08-02-2021</b>	SYED SAJAD PASHA.H. <b>Vs</b> LALITHAMMA.S.V.	V. VISWANATH P.M.S.
71	O.S. 364/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>08-02-2021</b>	Ramachandra Rao K <b>Vs</b> Manjunatha Swamy K M	Nagalu Naidu
72	O.S. 1744/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>08-02-2021</b>	Chkkamuniyappa <b>Vs</b> Erappa	
73	O.S. 1796/2014 (EVIDENCE.) IA/1/2014 IA/2/2014 IA/3/2014	<b>08-02-2021</b>	Vijayaraju P <b>Vs</b> Chandrasekhara Reddy V	K Varaprasad
74	O.S. 1/2017 (EVIDENCE.) IA/1/2017	<b>08-02-2021</b>	Anthonamma <b>Vs</b> Anthonappa	C R V Law Associates
75	O.S. 638/2017 (APPEARANCE OF PARTY)	<b>08-02-2021</b>	Yeshodhara <b>Vs</b> Hemachandra N	C C Poovaiah